

RAJASTHAN HIGH COURT, JODHPUR

ORDER

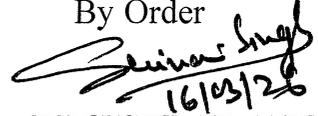
No: Estt/HC/2026/195

Date: 17/03/2026

Following candidates were appointed as System Assistant (Probationer Trainee) vide orders no. Estt/HC/2025/57 dated 30.01.2026, with the direction to join their duties upto 07.02.2026. Thereafter, their joining time was extended upto 07.03.2026 vide notice dated 21.02.2026, but they failed to report for joining their duties upto extended time i.e. 07.03.2026, therefore, the offer of appointment of these candidates to the post of System Assistant is hereby cancelled with immediate effect:-

S.No.	Name of candidates Sarva Shri/ Ms./Smt.	D.O.B.	Male/ Female	Original cat./ Selected Cat.	Place of Poting
1	Kaustubh Sharma	22.04.2000	Male	General	RHC, Jodhpur
2.	Monika Meena	22.04.1999	Female	ST	RHCB, Jaipur

By Order



16/03/26
REGISTRAR (ADMN.)

No:I/A(iii)(a)(1)05/2023/753

Date: 17/03/2026

Copy forwarded to the following through e-mail /Whatsapp for information and necessary action:-

1. Registrar(Admn/Admn.(SC)/Exam/Class-I&II/CPC/Rules/Vig/
Writs/OSD(F&I) Rajasthan High Court, Jodhpur / Jaipur Bench,
Jaipur.
2. Confidential Section, Rajasthan High Court, Jodhpur.
3. Computer Cell, RHC, Jodhpur with the direction to upload on the
official website of the Rajasthan High Court.
4. Concerned
5. Personal file.



16/03/26
REGISTRAR (ADMN.)